

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.272 OF 2019
&
IA NO. 683 OF 2019 & 682 OF 2019**

Dated: 21ST August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s Jindal Poly Films Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi
Mr. Aman Sheikh

Counsel for the Respondent(s) :

ORDER

Admit. Issue notice to the Respondents returnable on 23.09.2019.
Dasti, in addition is permitted.

Appearance and objections, if any, by the Respondents, list the
matter on **23.09.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**